

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) and (b). No, Sir. It is the avowed policy of Government to foster the growth of small newspapers and their requirements in regard to newsprint, to achieve this objective, were kept in view while framing the Newsprint Allocation Policy for 1970-71. Government feel that the small newspapers will find the Policy very much beneficial to them.

(c) Does not arise.

ILLEGAL OCCUPATION OF LAND IN WEST BENGAL AND STEPS TO RESTORE LAND TO LEGAL OWNERS

*1480. SHRI SURAJ BHAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the number of cases where land in West Bengal has been illegally and forcibly occupied;

(b) whether it is a fact that in some cases land of persons owing from 1 acre to 5 acres has also been forcibly occupied;

(c) whether it is a fact that in many cases, land has been forcibly occupied with the help of Naxalites and C.P.M. workers; and

(d) if so, what steps Government have taken to restore the forcibly occupied land and in how many cases it has been done ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). Lands have been forcibly occupied in a large number of cases. The incidents of forcible occupation of lands vary from District to District and from Area to Area within the same District. Thus it is difficult to ascertain the exact number of such cases. In most cases lands forcibly occupied were vested lands belonging to State or lands under proceedings pending in Courts for cancellation of mala fide transactions.

(c) In most cases the persons who forcibly occupied lands were organised and led by one or other of the political parties. C.P.M. party had moved in the matter in

a large number of cases, but several political parties had also taken part with the object of securing local advantage in different areas of the State.

(d) The entire subject of land reforms is under active consideration of the West Bengal Government.

चौथी योजना में ग्रामीण क्षेत्रों में टेलीफोन तथा तार सेवाएं

* 1481. श्री ओम प्रकाश त्यागी : क्या सूचना तथा प्रसारण और संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) चौथी योजना में ग्रामीण क्षेत्रों में टेलीफोन सेवा के विस्तार तथा तार कार्यालय स्थापित करने की योजना के सम्बन्ध में कितनी प्रगति हुई है;

(ख) क्या सरकार इस प्रगति से संतुष्ट है; और

(ग) यदि नहीं, तो चौथी पंचवर्षीय योजना की अवधि में इस संबंध में क्या नये लक्ष्य निर्धारित किये गए हैं और कौन-सी नई योजना बनाई गई है?

सूचना तथा प्रसारण और संचार मंत्री (श्री सत्यनारायण सिंह) : (क) नीचे की तालिका में ग्रामीण क्षेत्रों में टेलीफोन और तार सेवाओं के चौथी योजना के प्रस्तावित लक्ष्य और वास्तविक प्रगति दी गई है—

	चौथी योजना के लक्ष्य	1969-70 में प्रगति
(1) नये लम्बी दूरी के सार्वजनिक टेलीफोन घरों की संख्या	2,000	500
(2) ग्रामीण एक्सचेंजों से दिये गये टेलीफोन कनेक्शनों की संख्या	37,000	7,000
(3) नये तारघरों की संख्या	2,400	425